

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1115(CHE)/2022
PETITION NUMBER : CP(IB)/142(CHE)/2022
NAME OF THE APPLICANT : M/s Plaza Maintenance & Services Limited
NAME OF THE RESPONDENT(S) : M/s Spencers Travel Services Limited
UNDER SECTION : Sec 60(5)(a) & (c) of IBC, 2016

ORDER

Ld. Counsel Mr. K.K. Murraltharan for the Applicant. Ld. Counsel Mr. Adhish Srivastava for the Respondent.

List the matters for **final hearing on 25.07.2024, first on board.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk